

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

**In the Court of Hareesha A
V Addl District and Session Judge
Cause List Dated 14-06-2021**

Case Type	Case No./Year	Sub Stage	Advocate
<u>STEPS</u>			
1) R.A.	15030/2019		R.T.Nanjegowda
2) R.A.	15101/2019		R.V. SRINIVASA REDDY
3) R.A.	15113/2019		Jagadeeshachari
<u>NOTICE</u>			
4) R.A.	15009/2021		R.S.KONARADDI
5) R.A.	15018/2021		K.M.Hidayathulla
<u>EVIDENCE</u>			
6) M.V.C.	91/2019		
7) M.V.C.	13/2021		N.S. ROHINI
<u>ARGUMENTS</u>			
8) R.A.	15044/2017		S.K. SRINIVAS
9) R.A.	15021/2019		K.K. VASANTH
10) M.A.	15078/2019		PARASHIVAMURTHY A.V.
11) M.C.	15028/2020		M.Venkatagiriappa
12) R.A.	15041/2020		N. RAVISHANKAR
13) R.A.	15043/2020		B.S. MANJUNATH
<u>AWAIT NOTICE</u>			
14) R.A.	15002/2021		N. Kempegowda and T.K.Savithramma
<u>OBJECTION</u>			
15) M.V.C.	32/2020		K.V.MAHENDRA KUMAR
<u>HEARING</u>			
1) Crl.Misc.	15096/2021		H N C Kumar
2) Crl.Misc.	15101/2021		H.N.C. Kumar
<u>FURTHER ARGUMENTS</u>			
3) CRL.R.P.	15016/2019		MOHANGOWDA
<u>OBJECTION</u>			
4) Crl.Misc.	15120/2021		ROSHAN H.C.
5) Crl.Misc.	15123/2021		R. MAREGOWDA
6) Crl.Misc.	15124/2021		A. BALAKRISHNAN
7) Crl.Misc.	15125/2021		H.P. LEELADHAR

II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI

CAUSE LIST DATED 14-06-2021

MORNING SESSION

Sl.No.	Case Type	Case No./year
1	O.S.	402/2012
2	O.S.	706/2015
3	O.S.	81/2016
4	O.S.	99/2016
5	O.S.	116/2016
6	O.S.	277/2017
7	O.S.	615/2017
8	O.S.	441/2009
9	O.S.	447/2012
10	O.S.	896/2020
11	O.S.	559/2009
12	O.S.	13/2010
13	O.S.	86/2017
14	O.S.	91/2017
15	L.A.C.	3/2017

AFTERNOON SESSION

16	O.S.	943/2015
17	O.S.	563/2019
18	O.S.	306/2021
19	O.S.	298/2008
20	O.S.	650/2009
21	O.S.	175/2010
22	O.S.	586/2010
23	O.S.	389/2013
24	O.S.	513/2013
25	O.S.	545/2013
26	O.S.	689/2015
27	O.S.	708/2015
28	O.S.	869/2015
29	O.S.	221/2017
30	O.S.	262/2017

14/6/21

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 14-06-2021

MORNING SESSION

SL. No.	CASE NO.
1 O.S.	917/06
2 O.S.	610/07
3 O.S.	408/08
4 O.S.	699/08
5 O.S.	76/11
6 L.A.C.	41/2012
7 O.S.	618/12
8 O.S.	579/14
9 O.S.	731/07
10 O.S.	160/14
11 O.S.	192/14
12 O.S.	35/09
13 L.A.C.	37/06
14 O.S.	381/08
15 O.S.	772/08

AFTERNOON SESSION

1 O.S.	448/06
2 O.S.	336/07
3 O.S.	731/18
4 O.S.	249/19
5 O.S.	148/19
6 O.S.	452/21
7 O.S.	670/07
8 O.S.	208/14
9 O.S.	316/14
10 O.S.	601/11
11 F.D.P.	2/2015
12 O.S.	470/15
13 O.S.	14/2012
14 O.S.	77/2012
15 O.S.	256/15

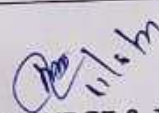
Pr. Senior Civil Judge & JMFC,
Devanahalli.



In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.

Cause List - Dated 14-06-2021

MORNING SESSION		
HEARING		
Case Numbers		
1.	O.S.	2341/2006
2.	O.S.	122/2018
3.	O.S.	317/2021
4.	O.S.	413/2021
5.	O.S.	1471/2006
6.	O.S.	831/2006
7.	O.S.	905/2006
8.	Misc.	38/2013
9.	Misc.	15/2016
10.	O.S.	449/2016
11.	O.S.	478/2016
12.	Misc.	8/2018
13.	Misc.	14/2018
14.	O.S.	241/2018
15.	E.C.A.	2/2018
AFTERNOON SESSION		
16.	O.S.	313/2018
17.	O.S.	366/2018
18.	O.S.	500/2018
19.	O.S.	927/2019
20.	O.S.	179/2007
21.	O.S.	881/2014
22.	Misc.	18/2015
23.	O.S.	403/2016
24.	O.S.	5/2018
25.	O.S.	34/2018
26.	O.S.	118/2018
27.	O.S.	215/2021
28.	O.S.	632/2012
29.	O.S.	234/2018
30.	Misc.	1/2013


I Addl. SENIOR CIVIL JUDGE & J.M.F.C.
Devanahalli.

NOTE : All Advocates are requested to strictly follow S.O.P.
issued by Hon'ble High Court of Karnataka, Bengaluru.



In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 14-06-2021

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u>	<u>HEARING</u>
1. FDP 3/2005	1. O.S.595/2016
2. O.S.241/2007	2. O.S.501/2017
3. O.S.509/2008	3. O.S.553/2017
4. O.S.403/2011	4. O.S.245/2018
5. O.S.623/2011	5. O.S.271/2018
6. O.S.225/2013	6. O.S.569/2018
7. MIS 16/2013	7. O.S.171/2019
8. O.S.749/2013	8. O.S.175/2019
9. O.S.903/2013	9. O.S.145/2018
10. O.S.93/2014	10. O.S.619/2014
11. O.S.719/2014	11. O.S.211/2021(New suit)
12. O.S.813/2014	12. O.S.363/2010 (Issues)
13. O.S.843/2014	13. O.S.45/2019 (Issues)
14. O.S.349/2015	14. O.S.135/2020 (Issues)
15. O.S.777/2015	15. O.S.725/2012 (Judgment)

Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 21-05-2021 issued by the Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 14-06-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL CASES	CIVIL CASES
<u>HEARING</u>	<u>HEARING</u>
1. P.C.R.142/2013	1. O.S.190/2010
2. Cr.10/2021(VNPS)	2. O.S.988/2011
<u>BODY WARRANT</u>	3. O.S.214/2019
3. C.C.2808/2011	4. O.S.6/2015
4. C.C.1170/2019	<u>SUMMONS</u>
<u>NOTICE</u>	5. O.S.332/2010
5. P.C.R.306/2019	6. O.S.658/2015
<u>SUMMONS</u>	7. O.S.142/2019
6. C.C.2576/2018	8. O.S.552/2020
7. C.C.878/2019	9. O.S.780/2011
8. C.C.4593/2019	<u>OBJECTION</u>
9. C.C.3356/2020	10. O.S.430/2009
10. C.C.5236/2020	11. O.S.844/2012
11. C.C.7346/2020	<u>SETTLEMENT</u>
<u>WARRANT</u>	12. O.S.550/2007
12. C.C.267/2017	13. O.S.742/2012
13. C.C.4705/2017	14. O.S.16/2016
14. C.C.52/2018	<u>ARGUMENTS</u>
<u>AWAIT REPORT</u>	15. O.S.248/2010
15. C.C.127/2021	

NOTE: All the advocates are requested to strictly follow SOP dated 21/05/2021 issued by the Hon'ble High Court of Karnataka.

Devtam.
C/c Addl.Civil Judge & JMFC.,
Devanahalli.